

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 7-8/2010 and 9-10 in in CIVIL APPEAL NOS. 8429-8430 OF 2010

R.D.GARDI MEDICAL COLLEGE & ANR.ETC.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(for directions and extension of time)

Date: 07/02/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE T.S. THAKUR

For Appellant(s) Mr. Rajeev Dhawan, Sr. Adv.
Ms. Pragati Neekhara, Adv.
Mr. Suryanarayana Singh, Adv.
Mr. Karan Dewan, Adv.
Ms. Priyanka Singh, Adv.

For Respondent(s) Ms. Vibha Datta Makhija, Adv.

For M.C.I. Mr. Amrendra Sharan, Sr. Adv.
Mr. Akshat Srirvastava, Adv.
Mr. P.P. Singh, Adv.
Mr. Inderjeet Yadav, Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters for final disposal on 23.2.2011.

(Pardeep Kumar)
Court Master

(Shashi Bala Vij)
Court Master